

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Coram:

- 1. Shri Ashok Basu, Chairman**
- 2. Shri K.N. Sinha, Member**
- 3. Shri Bhanu Bhushan, Member**

Petition No. 70/2004

In the matter of

Approval of transmission tariff for 400 kV Jeypore-Gazuwaka transmission line along with associated bays and 500 MW HVDC back to back station at Guzuwaka in Southern Region and Eastern Region for the period from 1.4.2004 to 31.3.2009

And in the matter of

Power Grid Corporation of India Limited ... Petitioner

Vs

Karnataka Power Transmission Corporation Ltd. & Others ... Respondents

The following were present:

1. Shri P.C.Pankaj, PGCIL
2. Shri U.K.Tyagi, PGCIL
3. Shri C. Kannan, PGCIL
4. Shri M.M.Mondol, PGCIL
5. Shri V.Vijaya Bhaskar, KPTCL
6. Shri Swomyanarayanan, TNEB
7. Shri R. Balachandran, KSEB

**ORDER
(DATE OF HEARING 14.9.2005)**

The petition is for approval of 400 kV Jeypore-Gazuwaka transmission line along with associated bays and 500 MW HVDC back-to-back station at Guzuwaka in Southern Region and Eastern Region for the period from 1.4.2004 to 31.3.2009.

2. Heard the representative of the parties present. Shri R. Balachandran who appeared for the respondent, KSEB prayed for adjournment for one week, since,

according to him copy of the I.A. filed by the petitioner for approval of additional capitalization was received on 12.9.2005.

3. The petition be renotified for hearing on 22.9.2005.

Sd/-

(BHANU BHUSHAN)
MEMBER

Sd/-

(K.N.SINHA)
MEMBER

Sd/-

(ASHOK BASU)
CHAIRMAN

New Delhi, dated 14th September 2005